

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3873
ANSWERED ON:04.09.2012
WAREHOUSING DEVELOPMENT AND REGULATION AUTHORITY
Ramasubbu Shri S.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has any proposal to set up Warehousing Development and Regulation Authority (WDRA); and
- (b) if so, the details and the proposed functions thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): The Warehousing Development and Regulatory Authority comprising of a Chairman and two members has been set up in the year 2010 under section 24(1) of the Warehousing (Development and Regulation) Act, 2007 and is currently fully functional. Among the functions of the Authority are to regulate the issue of negotiable warehouse receipts and ensure implementation of the provisions of the Act and promote orderly growth of the Warehousing business.